

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 70
TO BE ANSWERED ON 27.07.2015

CONSTRUCTION OF ROADS UNDER PMGSY

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the latest status of constructed and unconstructed roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) relating to connected and unconnected villages, along with their length, State-wise; and
- (b) the steps taken for improvement and maintenance of present PMGSY roads and the details of funds provided to the States during the last five years, year-wise and State-wise?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) and (b): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) and (b) of Rajya Sabha Starred Question
No. 70 due for answer on 27.07.2015

(a) Pradhan Mantri Gram Sadak Yojana (PMGSY) is a Centrally Sponsored Scheme with the objective to provide single all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura Himachal Pradesh, Jammu & Kashmir and Uttrakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity. For most intensive IAP blocks, as identified by the Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 census) are eligible to be covered under PMGSY. Under PMGSY, the unit of programme is a habitation and not a revenue village.

—State-wise details of number and length of road works sanctioned and completed (as reported by various States upto June, 2015) are given at **Annexure**.

(b) All PMGSY roads are covered by a 5-year maintenance contract, entered into along with construction contract, with the same contractor, in accordance with the Standard Bidding Document (SBD). Maintenance funds to service the contract are budgeted by the State Governments. On expiry of 5-year post-construction maintenance, the State Governments are required to make necessary budget provision to place such roads under zonal maintenance contracts. Accordingly, no Central funds are released to the States for maintenance of PMGSY roads.

In order to bring the execution of PMGSY works to the desired quality standard, a three tier quality management mechanism has been institutionalized. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and

final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random sample inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments.

National Rural Roads Development Agency (NRRDA) in partnership with International Labour Organization (ILO) and World Bank has extended support to the States in the maintenance management of rural roads. Accordingly a Model Policy Framework for Maintenance of Rural Roads along with a Guidance note finalized in close consultation with the States has been shared with all States. Based on these documents, the States have been advised to formulate their Rural Road Maintenance Policies to suit State specific needs.

PMGSY-II, launched in May, 2013, envisages consolidation of the existing Rural Road Network to improve its overall efficiency as a provider of transportation services for people, goods and services. It aims to cover upgradation of existing selected rural roads based on their economic potential and their role in facilitating the growth of rural market centres and rural hubs. During the 12th five year plan period, upgradation of 50,000 km road length at an estimated cost of Rs.33,030 crore (at 2012-13 prices) has been approved by the Union Cabinet. At present, 7 States (Andhra Pradesh, Telangana, Gujarat, Haryana, Karnataka, Maharashtra and Uttar Pradesh) have been sanctioned road works under PMGSY-II covering 11,234 Km road length.

Annexure

Annexure referred to in reply to Parts (a) and (b) of Rajya Sabha Starred Question
No. 70 to be answered on 27.7.2015

**DETAILS OF NUMBER AND LENGTH OF ROAD WORKS SANCTIONED AND
COMPLETED**

Sl. No.	Name of State	Sanctioned Works		Completed Works (upto June'2015)	
		No. of Road Works	Length of Road Works (in Km)	No. of Road Works	Length of Road Works (in Km)
1	Andhra Pradesh	4635	14963.25	4189	12475.97
2	Arunachal Pradesh	1026	6420.30	749	4971.87
3	Assam	5660	17597.26	4409	15628.82
4	Bihar	15603	50036	9126	33846
5	Chhattisgarh	6825	29565.09	5892	25286.22
6	Goa	90	182.77	72	158.70
7	Gujarat	4529	12654.83	4172	10890.18
8	Haryana	520	5561.49	474	5329.13
9	Himachal Pradesh	2388	13695.40	1872	10973.31
10	Jammu & Kashmir	1984	10154.80	1160	6222.12
11	Jharkhand	5141	19231.57	2767	11789.09
12	Karnataka	3643	18622.59	3396	17076.75
13	Kerala	1430	3357.91	941	2174.22
14	Madhya Pradesh	16221	67868.62	13650	61378.46
15	Maharashtra	6650	27067.24	5785	23135.82
16	Manipur	1526	6720.18	1062	4496.42
17	Meghalaya	721	2202.73	395	1110.50
18	Mizoram	217	2851.88	175	2368.73
19	Nagaland	305	3629.63	274	3305.87
20	Odisha	11936	45188.77	8694	33395.00
21	Punjab	1044	6939.22	900	6444.98
22	Rajasthan	15698	62434.02	14453	57574.72
23	Sikkim	777	3559.96	547	2692.29
24	Tamil Nadu	6697	14036.01	6128	12768.24
25	Telangana	2974	10411.51	2665	9070.28
26	Tripura	1420	4793.45	1044	3118.31
27	Uttar Pradesh	18341	52604.75	16344	43763.86
28	Uttarakhand	1125	8611.56	660	6067.37
29	West Bengal	4982	25394.21	3553	18419.56

No. of Road works includes Bridge Works also.